propose to issue commemorative stamps in honour of:

(i) Mahatma Jotiba Phule;

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- (ii) Chhatrapati Shahu Maharaj;
- (iii) Karmaveer Vithal Ranii Shinde; and
- (iv) the late Mar Gregorios of Paru-mala (of the Orthodox Syrian Church)?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI); (i) Yes, Sir. The P&T Department will issue a commemorative stamp in honour of Jotirao Phooley on November 28, 1977.

- (ii) A proposal for issue of commemo' rative stamp in honour of Chhatrapati Shahu Maharaj is under consideration.
 - (iii) No, Sir.
 - (iv) No, Sir,

Indians migrated to other countries

336. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Indians who have migrated to foreign countries during the last three years, year-wise and country-wise?

MINISTER OF EXTERNAL THE AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE) : Government do not have information about the number of Indians who have left India and have taken up permanent residence abroad. However, the number of passports issued year-wise is as follows:-

1974-75	3,33.988
1975-76	4,71.752
1976-77	6 13 471

But all passports hoders may not have actually travelled abroad.

Letter thrown into the Indian Tourist Office in New Bond Street, London

- 337. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased
- (a) whether it is a fact that a message (typed on a quarter), on a sheet of paper and wrapped round a brick was thrown smashing through the glass pane of the front entrance of the Indian tourist office in New Bond street in London recently;:
 - (b) if so, what are the details thereof:; and
- (c) what steps Government have taken in the matter?

THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI ATAL **BIHARI** VAJPAYEE): (a) Yes, Sir.

- (b) At about 0200 hours on 9th October 1977, the police patrol found the front sheet glass window at the Indian tourist office smashed up. The Director of the Tourist Office was informed and she rushed to the office immediately. There, a brick was found to which was; tied a typed message of threat addressed to the Prime Minister.
- (c) The High Commission of India,. London, immediately contacted the local agencies for ensuring adequate protection to the various Government of India offices and their personnel. This has been done.

Contract system in Ramnagore Colliery

338. SHRI BHOLA PRASAD: SHRI KALYAN ROY:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received a representation, dated the 12th August, 1977 regarding illegal contract system in the Ramnagore colliery under IISCO; and if so, what are the details, thereof;

(b) whether it is a fact that contract system in the over-burden removal system is still continuing in the Ramnagore colliery;

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- (c) whether it is a fact that the contractor in the colliery has not even got a licence and has also engaged sub-contractors;
 - (d) if so, what are the details thereof; and
- (e) what steps have been taken against the management in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) to (e) Presumably reference is to the letter dated August 12, 1977 from Shri Kalyan Roy, M.P. addressed to the Union Labour Minister alleging the existence of illegal contract labour system in the Ramnagore Colliery of IISCO. The alleged violations were employment of contract labour for over-burden removal etc. in violation of the relevant Notification. Government Prosecution proceedings are under examination by the Central Industrial Relations Machinery which was instructed to look into the matter.

Death of a Senior IFS Officer

339. SHRI PIARE LALL KUREEL urf PIARE LAL TALIB: SHRI JAGDISH JOSHI: SHRI IBRAHIM KALANIYA : SHRI KHURSHED ALAM KHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Shri Saad Hashmi, an officer of the Indian Foreign Service recently died of a massive heart attack due to severe mental tension, on account of problems relating to big service; and 1138 RS—4

(b) if so, what are the details in this regard?,

to Questions

THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI ATAL **BIHARI** VAJPAYEE): (a) and (b) Shri Saad Hashmi, an officer of the Indian Foreign Service died of a heart attack myocardial infection followed by cardiac arrest-in the Sir Ganga Ram Hospital, New Delhi, on 17th August 1977. Doctors in New York had apparently detected the ailment sometime ago and had cautioned him.

There is no reason to believe that Shri Hashmi's death was caused by matters arising out of his long and distinguished career.

Indians in Pakistani jails

340. DR. V. P. DUTT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what is the number of Indians in Pakistani jails at present; and
- (b) what efforts have been made to secure their release and with what results?

MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) and (b) According to our present information, the number of Indian nationals under detention in Pakistan jails is 122. This information is based on advice received from official sources as well as representations from private individuals. A list of Indian detainees was also received from the Pakistan Government. This list is being scrutinized in consultation with State Governments. On completion of this scrutiny and verification of the national status and other particulars of the detainees, arrangements will be made for their repatriation to India. Government are in constant touch with Pakistan Government to secure release of all Indian detainees. On 21-9-77, ten Indian detainees were released by Pakistan and repatriated to India. On 27-10-77, another 41 Indian detainees were repatriated from Pakistan to India.